

The High Court Of Madhya Pradesh**WP-18801-2019***(MAATR FOUNDATION THROUGH SHRUTI BAJAJ Vs UNION OF INDIA AND OTHERS)***3****Indore, Dated : 04-02-2020**

Parties through their counsel.

It has been brought to the notice of this Court that the issue involved in the present writ petition is pending before the Hon'ble Supreme Court.

The hearing is deferred.

List the matter on **05.05.2020**.**(S.C.SHARMA)
JUDGE****(SHAIENDRA SHUKLA)
JUDGE**

RJ

